(घ) क्या यह सच है कि केन्द्रीय सरकार और राज्य सरकारें मिट्टी और राख मिश्रित सीमेंट के व्यापार को रोकने में असफल रही है ; और

(ङ) क्या केन्द्रीय सरकार को इस बात की जानकारी है कि उत्तर प्रदेश के आगरा, कानपुर, गाजियाबाद और फिरोजाबाद स्थित कारखानों में अभी भी नकली सीमेंट का उत्पादन किया जा रहा है ?

उद्योग मंत्रालय में औद्योगिक विकास विभाग में राज्य मंत्री (श्री एम० अरुणाचलम): (क) और (ख) राजस्थान, उत्तर प्रदेश, मध्य प्रदेश और बिहार के राज्यों में नकली सीमेंट बनाने और बेचनें के बारे में कोई रिपोर्ट नहीं मिली है।

(ग) और (घ) सरकार ने उपभोक्ताओं की रक्षा हेतु कई महत्वपूर्ण उपाय किए हैं । अच्छी किस्म के सीमेंट का उत्पादन और विक्रय सुनिश्चित करने हेतु वर्ष 1983 में सीमेंट (गुणवत्ता नियंत्रण) आदेश, 1962, संशोधित किया था । इस संशोधन के परिणामस्वरूप सीमेंट पर ब्यूरो आफ इंडियन स्टेन्डर्ड (पूववर्ती आई० एस० आई०) का मानक चिन्ह लगाना 1–7–83 से अनिवार्य हो गया है तदनुसार सभी सीमेंट बनाने वालों के लिए यह आवश्यक हो गया है कि वे सीमेंट पर ब्यूरो का चिन्ह मानक लगाने हेतु बी० आई० एस० से लाइसेंस ले लें । बी० आइ० एस० मानकों को पूरा न करने वाले सीमेंट उत्पादकों के विरूद्ध ब्यूरो आफ इंडियन स्टैन्डर्डस उचित कार्यवाही करता है ।

(ङ) प्रश्न ही नहीं उठता ।

बम्बई में मांग करने पर टेलीफोन कनेक्शन

1456. **श्री राम सिंह भाई पातलीया भाई राठवा** : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्होंने हाल ही में बंबई में यह घोषणा की है कि 1990 तक पश्चिमी बंबई के उपनगर में मांग किये जाने पर टेलीफोन कनेक्शन सुलभ करना संभव हो जाएगा ; और

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ;?

ऊर्जा मंत्री और संचार मंत्री (श्री वसंत साठे :(क) और (ख) जी नहीं । हाल ही में यह घोषणा की गई थी कि बम्बई में टेलीफोन कनेक्शनों के लिए सितम्बर, 1986 तक पंजीकृत आवेदकों को बंबई के लगभग सभी एक्सचैंजों में 1990 तक टेलीफोन कनेक्शन सुलभ करा दिए जायेंगे ।

Tyre production

1457. SHRI CHIMANBHAI MEHTA:
SHRI JITENDRABHAI LABHSHANKER BHATT:

Will the Minister of INDUSTRY be pleased to state:

(a) what is the production of various types of tyres i.e. for bus, trucks, cars and scooters;

(b) what is the percentage of excise duty and sales tax in the total price of one truck and car tyre;

(c) what is the excise collection from the tyre industry during the last three years; and

(d) whether the entire installed capacity of tyre industry is operating, if so, what are the details thereof, whether there is any shortage of raw materials, electricity etc. being felt by the tyre manufacturing industry?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The figures of production of various

types of automobile tyres for the year 1986 is given in the enclosed statement. (See below)

(b) and (c) Fixed rate of excise duty have been levied on different categories of tyres replacing ad valorem rates vide notification dated 17th March 1985. While these rates have not been revised, the prices of tyres have increased considerably thereafter and the incidence of duty have come down. The incidence of sales taxes on tyres varies from State to States. The excise duty collection from tyres, tubes and flaps for the last three years is as follows:

1985-86	1986-87	1987-1988
Rs.492.86Cr.	Rs.520.33 Cr.	Rs50071 Cr (Upto Feb. 1988)

(d) Capacity utilisation in the tyre industry varies from company to company. Government reviews the question of availability of raw-materials for the manufacture of tyres on a regular basis.

Statement

Productions of Auto Tyres
(in numbers)

Category	1986
Giant.	49,32,925
Car	14,40,739
Motorcycle.	14,04,824
Scooter	31,17,384
A.D.V.	3,18,744
Tractor	8,53,731
O.T.R.	12,987
Aero	14,009
Moped	7,57,970
	1,28,53,313

Closure of khadi emporicm branches in Bombay

1458. SHRI CHATURANAN MISHRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Khadi Emporium on D. N. Road, Bombay, and its other branches in Bomay City announced closure more than five months ago on account of dispute between the management and workers union;

(b) if so, what are the details of the demends of workers union;

(c) whether Government are aware that along with 480 odd workers, closure has also affected the 60,000 artisans in the South Indian Villages which are the main source of supply for the emporium;

(d) if so, the details thereof; and

(e) the steps being taken by Goverment to settle the dispute?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) Yes, Sir. The Khadi Emporium on D. N. Road and its other branches in Bombay City are lying closed on account of dispute between the management and workers union over a trival matter of declaring a holiday on account of Bhai Duj, i.e. the 24th October, 1987. There are no financial demands from the employees Union.

(c) and (d) The closure of Khadi Emporium and its other branches has not affected the artisans. Only the employees working in Bombay Khadi and Village Industries Association have been affected. However, this has affected the cash flow to the institutions in South supplying material to these establishments.